

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

IA 184/2019 in Civil Appeal No(s). 6656/2013

HAZI SHAFAT HUSAIN (D)

Appellant(s)

VERSUS

SANJEEDA PARVEEN & ORS.

Respondent(s)

Date : 23-04-2019 These matters were called on for hearing today.

For Appellant(s)

Mr. Lakshmi Raman Singh, AOR
Mr. Saeed Qadri, Adv.

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Nipun Goel, Adv.

Mrs. Mona K. Rajvanshi, AOR

Mr. Sanjay Kumar Visen, AOR

Mr. Yadav Narendra Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for appellant has filed application for substitution to bring on record the Lrs. of deceased Appellant. The same is allowed being within time.

Registry to proceed further.

RAJESH KUMAR GOEL
Registrar